

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

36. Restoration Application/23/2024 IA 961/2024
In C.P. (IB)/955(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 19.06.2024

NAME OF THE PARTIES: - Asrec (India) Limited
V/s
Millenium Enterprise
IN THE MATTER OF
Millenium Enterprise
V/s
Paresh Bakul Shah

Section: Application under any other provisions- IBC U/s 95(1) of (IBC)

ORDER

Restoration Application/23/2024: - None appeared for the Applicant.

List this matter on **22.08.2024 for appearance/ dismissal.**

IA.No.961/2024: - Adv. Kunal Kanungo a/w Adv. Tanushree Sogani and Adv. Atishay Jain appeared for the Applicant through VC. List this matter on **22.08.2024.**

Sd/-
ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-
KULDIP KUMAR KAREER
Member (Judicial)